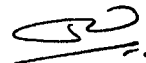


Dated: 28-12-95

Mr. Kulkarni, Counsel  
for the applicant.

Mr. Karkera, Counsel  
for respondents  
no reply filed yet.  
s.o. to 27-2-96 for  
reply.



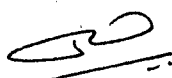
Dy. Registrar

Dated: 27-2-96

Mr. S.P. Kulkarni,  
Counsel for the applicant.

Mr. S.S. Karkera for  
Mr. P.M. Pradhan, Counsel  
for the respondents.

No reply filed yet.  
s.o. to 26-4-96 for  
reply.



Dy. Registrar

Dated: 26-4-96

None for the applicant

Mr. Rajan from the office  
of C.M.R. Mumbai present  
on behalf of respondents.

No reply filed yet  
though the applicant and all  
the 3 respondents are in  
Bombay.

The matter be kept  
in time-die list. At the  
time of fixing the date of  
hearing notice may be  
issued to R-1, 3 and Counsel  
for the applicant.



Dy. Registrar

42) 31.07.1996


M.P. No. 564/96.

Heard Shri S.P. Kulkarni for the  
applicant and Shri S.S. Karkera for  
Shri P.M. Pradhan, Counsel for the  
respondents.

Shri Kulkarni states that the  
department has taken a positive decision  
in promoting the applicant w.e.f.  
01.10.1991 and therefore, he desires  
to withdraw the O.A., as the same has  
become infructuous.

The applicant's counsel is permitted  
to withdraw the O.A. The O.A. is  
dismissed as withdrawn. M.P. No.  
564/96 also stands disposed of.

  
(P.P. SRIVASTAVA)  
MEMBER (A).

  
(B. S. HEGDE)  
MEMBER (J).

OS\*